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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 98/2023/EZ

In The Matter of:
Santosh Kumar Yadav

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 05, KOLKATA MUNICIPAL CORPORATION.

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| 1. | Affidavit | | 1-4 |
| 2. | Copy of the Inspection Report dated 15.02.2024 along with coloured photographs are collectively annexed herewith | " R-1 " | 5-13 |

Filed by
Sibojyoti Chakrabarti
SIBOJYOTI CHAKRABARTI
Advocate
For The Kolkata Municipal Corporation
Email: subho.advocate@gmail.com
(M): 9007035534



Sl. No. 92 16.2.24



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 98/2023/EZ

In The Matter of:
Santosh Kumar Yadav

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COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, KOLKATA MUNICIPAL CORPORATION.

I, Sri Surajit Marik, son of Sri Brajo Gopal Marik, aged about 51 years, by faith-Hindu and working for gain as the Executive Engineer (Civil), Borough-IX, Kolkata Municipal Corporation, having office at 11, Belvedere Road, Kolkata: 700027, do hereby solemnly affirm and submit as follows:

1. That this affidavit is being filed by the deponent in compliance to the Solemn Order dated 12.02.2024, passed by this Hon'ble Tribunal.
2. That the deponent vide inspection report dated 15.02.2024, states the present position of the site situated at 2/6D, Nitya Ghosh Street, Kolkata, interalia stating the two open toilets have been demolished.

16 FEB 2024

That the Executive Engineer, Borough-IX, along with the SWM (Solid Waste Management) department of the KMC have jointly taken the initiative and demolished two open toilets at 2/6D, Nitya Ghosh Street and have removed all debris from the site on 10.11.2023 with the help of Watgunge Police Station.

In this respect coloured photographs showing demolition and cleaning up of the site are enclosed.

Copy of said Inspection Report dated 15.02.2024 along with coloured photographs are collectively annexed herewith and marked with the letter 'R-1'.

3. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice and this department has highest respect to the Solemn Order/Orders passed by the Hon'ble Tribunal.
4. That the statements made in paragraphs 1 to 2, are true to my knowledge and belief from the records as available in the office of the deponent.

Identified by me

Sibajyoti Chakrabarti
Advocate 15/02/2024

For The K.M.C

[Signature]
15/02/2024
Deponent
Ex. Engineer(C)
Borough-IX
K.M.C.



Solemnly Affirm & Declared
Before Me on Identification
of Ld. Advocate

[Signature]

SHYAM NARAYAN PANSEY
NOTARY, GOVT. OF INDIA
REGN. NO. 13024/2018

16.02.2024

16 FEB 2024

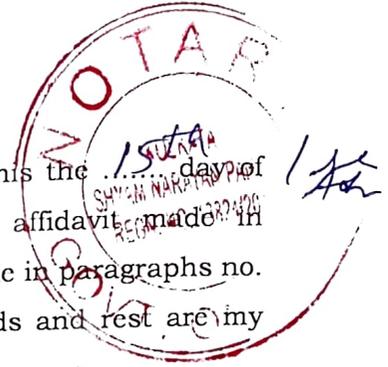


VERIFICATION

Verified at Kolkata by the deponent above named on this the 15th day of February, 2024 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 4, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti
Advocate
For The K.M.C 15/02/2024



Shyam Narayan Pamdey
Deponent
EX. Engineer (C)
Borough-IX
K.M.C.



"Annexure-R-1"

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**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH**

Original Application No. 98/2023/EZ

Santosh Kumar Yadav

Applicant (s)

Versus

State of West Bengal & Ors.

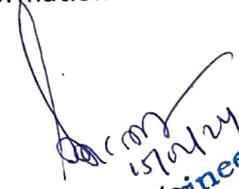
Respondent(s)

REPORT

In compliance with order of Hon'ble Tribunal dated -5/-9/2023, this department submitted affidavit on behalf of the respondent number 05, the Kolkata Municipal Corporation before the Hon'ble National Green Tribunal Eastern Zone bench, Kolkata on 04/10/2023.

Thereafter, the Department took initiative for demolition of these two open toilets at 2/6D, Nitya Ghosh Street and finally this Deptt. along with SWM Deptt. of KMC jointly have drive and demolished the same and removed all debris from site on 10/11/2023 with the help of O.C., Watgunge, P.S. The necessary photographs are enclosed herewith.

The matter is placed before Hon'ble Tribunal for necessary information.


15/10/24
Ex. Engr. (C)
Borough - IX, KMC
K.M.C.

" Annexure-R-1 "

Ref. No. EE(C)-IX/59/23-2024, Dt. 04.11.2023

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ire:

TO
The Officer in Charge
Watgunge Police Station
Kolkata-23.

Sub: Request for providing police assistance to remove the 2 Nos.
Open urinals from 2/6 D, Nitya Ghosh Street, Kol. 23.

Sir,

This is to inform you the KMC, Br.-IX, Engineering Deptt. with the help of A.D., SWM Deptt. is going to remove the existing 2nos. open toilets on the above said area which are dilapidated condition and creating nuisance and unhygienic environment in the surrounding area as per instruction of National Green Tribunals.

Therefore, your kind cooperation and necessary action by providing your assistance to the KMC at an early date.

Ex.Engr.(C)/Br.-IX.
K.M.C.

S.I.S. Paul
Pl-Jane etc

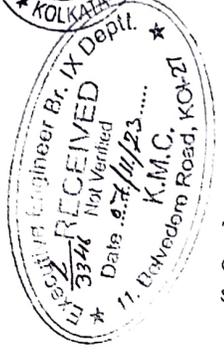
Open
urinals

Annexure - B - 1

RATION

1

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To
Executive Engineer (C),
Building Department,
Borough -IX,
The Kolkata Municipal Corporation,
11, Belvedere Road,
Kolkata-700027.

Ref. No : EE (C)-IX/59/2023-2024, Dt-04.11.2023.

This is to inform you that police assistance will be provided on 10/11/2023 from 10:00 hrs onwards to KMC for the scheduled work.

This is for favour of kind perusal.

FORWARDED

[Signature]

Officer-in-Charge
Wingunge P. S.
Kolkata-700 023

04/11/23

Submitted,

[Signature]

(S. Paul)
SI of Watgunge PS
Date: 04.11.2023

EE (Br-IX)(C)
This is your concern.

[Signature]
06.11.2023
Ex. Engineer (C)
Bldg.: Deptt: / Br.- IX
K. M. C.

[Signature]
AE75
By attend

[Signature]





" Annexure - R-1 "

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"Annexure-R-1"

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OPPO A53



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GREEN TRIBUNAL

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O. A. NO. 98/2023/EZ

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AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. 05, THE
KOLKATA MUNICIPAL
CORPORATION

SIBOJYOTI CHAKRABARTI

Advocate

For The K.M.C

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(M): 9007035534.